

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30.03.2017 AT 10.30 AM

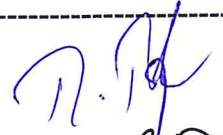
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/112/2016
NAME OF THE PETITIONER(S) : K. M. Veluthas & another
NAME OF THE RESPONDENT(S) : M/s Lawrence Wood Industries Limited & another
UNDER SECTION : 397/398, 247 & 402

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

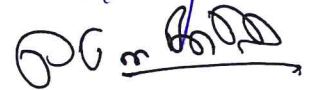
1. R. RAJESH

Counsel for Petitioners



2. P Jesus Moris Ravi

Counsel for Respondent



ORDER

Shri R Rajesh, counsel for petitioners present. Shri P Jesus Moris Ravi, counsel for respondents present. He filed certain documents in support of his pleadings and provided copy of the same to the other side. Counsel for petitioner reported ready for submitting arguments but counsel for respondents sought time on health grounds. Time extended at request finally. Put up on 07.04.2017 at 2.30 P.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)



(K. Anantha Padmanabha Swamy)
Member (Judicial)

